



Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

Subject:- Constitution of Interview Board under rule 7-A of the Notaries Rules 1956.

GOVERNMENT ORDER NO: 2378 - LD (A) of 2012

D A T E D: 24 - 07 - 2012

Sanction is accorded to the Constitution of Interview Board under rule 7-A of the Notaries Rules 1956. The Board shall consist of the following members:-

- |  |                  |
|--|------------------|
| 1. Shri Irshad Ahmad Mir,<br>Special Secretary.    | Chairperson      |
| 2. Shri Ghulam Qadir Bhat<br>Additional Secretary. | Member           |
| 3. Shri Achal Sethi,<br>Deputy Secretary.          | Member Secretary |

By order of the Government of Jammu and Kashmir.

Sd/-  
(G. H. Tantray), IAS  
Secretary to Government,  
Department of L, J&PA,

No: LD (Notary) 2009/1

Dated: 24 -07-2012.

Copy to the:-

1. Ld. Advocate General, J&K, Srinagar.
2. Registrar General, J&K High Court, Srinagar.
3. District and Sessions Judge, \_\_\_\_\_
4. All Concerned Officers.
5. Government Order file.
6. Concerned file.

*Achal Sethi*

(Achal Sethi)  
Deputy Legal Remembrancer,  
Department of LJ&PA

24.07.2012